

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-154
ANSWERED ON-16/03/2022

STATUS OF SALE OF ELECTRIC VEHICLES

154. SHRI JOHN BRITTAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that sales of Electric Vehicles (EVs) have gone up in the country during the last two years;
- (b) if so, the details of the sales, in ratio to petrol and diesel vehicles, State-wise; and
- (c) the details of subsidies and incentives being provided by Government for EV manufacturers and customers?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE RAJYA SABHA STARRED QUESTION NO. 154 ANSWERED ON 16.03.2022 ASKED BY SHRI JOHN BRITTAS REGARDING STATUS OF SALE OF ELECTRIC VEHICLES

(a) Registration of electric vehicles as per Vahan4.0 National Register for Vehicles for the years 2019 to 2021 is as below:-

YEAR	NO. OF VEHICLES	PERCENTAGE CHANGE WRT PREVIOUS YEAR
2019	1,64,852	-
2020	1,23,528	-25.07 %
2021	3,24,840	162.97 %

(b) The details of registration of petrol and diesel vehicles vis-à-vis electric vehicles, along with percentage change during the last two years, state-wise, is provided in the Annexure.

(c) The details of subsidies and incentives being provided by Government for EV manufacturers and customers are provided below: -

1. In order to promote manufacturing and adoption of electric vehicles in India, the Government launched the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 on a pan- India basis. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. This phase focusses on supporting electrification of public & shared transportation and aims to support, through subsidies, 7090 e-Buses, 5 lakh e-3 Wheelers, 55,000 e-4Wheeler Passenger Cars and 10 lakh e-2Wheelers. In addition, creation of charging infrastructure is also supported to address range anxiety among users of electric vehicles. Under the Scheme, incentives are provided to buyers of electric vehicles in the form of an upfront reduction in the purchase price of electric vehicles. The incentive is linked to battery capacity i.e. Rs. 10,000/KWh for e-3W and e-4W with a cap of 20 % of the cost of vehicle. Further, the incentives/ subsidies for e-2W have been increased to Rs. 15,000/KWh from Rs. 10,000/KWh, with an increase in cap from 20% to 40% of the cost of vehicle w.e.f. 11th June, 2021.
2. Battery electric vehicles are also eligible for incentive under the Production Linked Incentive Scheme for Automobiles and Auto Components, which was approved on 15th September, 2021, with a budgetary outlay of Rs. 25,938 crores over a period of five years.
3. On 12th May, 2021, the Government approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country. Drop in battery price will result in cost reduction of electric vehicles. The total outlay of the scheme is Rs. 18,100 Crore for a period of 5 years. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country (50 GWh). Additionally, 5GWh of niche ACC technologies are also covered under the scheme.
4. For promotion of electric vehicles, Government has notified GSR 167(E) dated 1st [March 2019](#) for retrofitment of hybrid electric system or electric kit to vehicles and their compliance standards shall be as per AIS (Automotive Industry Standard) 123.
5. Government vide G.S.R 749(E) dated [7th August, 2018](#), has notified the registration mark for Battery Operated Vehicles to be in Yellow colour on Green background for transport vehicles and, for all other cases, in White colour on Green background.
6. Government, vide S.O. 5333(E) dated [18th October, 2018](#), has also granted exemption to Battery Operated Transport Vehicles from the requirement of permit.

7. Ministry has issued an advisory dated [17th July, 2019](#) to all States and Union Territories regarding incentivisation of electric vehicles and induction of electric vehicles in shared mobility and public transport operations.
8. The Government has issued an advisory dated [12th August, 2020](#) to all States and UTs regarding sale and registration of Electric Vehicles without batteries. The advisory clarifies that vehicles without batteries can be sold and registered based on type approval certificate issued by the test agency.
9. The Government has issued an advisory dated [16th June, 2021](#) to all States and UTs regarding promotion of battery operated vehicles. The states were informed that all electric vehicles, for the purpose of carriage of goods and passengers, have been exempted from permit vide S.O. 5333(E) dated 18 October, 2018.
10. The Ministry of Road Transport and Highways vide GSR 525(E) dated [2nd August, 2021](#) has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA STARRED QUESTION NO. 154
ANSWERED ON 16TH MARCH, 2022 ASKED BY SHRI JOHN BRITTAS REGARDING STATUS OF SALE
OF ELECTRIC VEHICLES

State-wise details of registration of vehicles										
State Name/Vehicle Category	2019		2020		2021		Percentage change			
	Electric	Petrol and diesel	Electric	Petrol and diesel	Electric	Petrol and diesel	Electric		Petrol and Diesel	
							2019 to 2020	2020 to 2021	2019 to 2020	2020 to 2021
Andaman & Nicobar Island	0	9,169	36	6,237	92	5,709	NA	155.56	-31.98	-8.47
Arunachal Pradesh	1	29,490	3	19,185	2	23,025	200.00	-33.33	-34.94	20.02
Assam	10,867	505,480	8,358	395,603	15,634	441,702	-23.09	87.05	-21.74	11.65
Bihar	12,381	1,241,647	12,448	1,012,330	23,083	970,664	0.54	85.44	-18.47	-4.12
Chandigarh	506	45,520	370	30,196	735	37,741	-26.88	98.65	-33.66	24.99
Chhattisgarh	2,744	661,287	1,489	473,690	4,214	445,233	-45.74	183.01	-28.37	-6.01
Delhi	23,223	598,652	12,381	397,879	25,809	407,809	-46.69	108.46	-33.54	2.50
Goa	41	74,310	79	42,341	1,095	49,751	92.68	1286.08	-43.02	17.50
Gujarat	944	1,616,976	1,119	1,111,570	9,778	1,209,314	18.54	773.82	-31.26	8.79
Haryana	5,111	848,891	2,981	602,710	8,656	608,353	-41.67	190.37	-29.00	0.94
Himachal Pradesh	54	137,586	181	133,051	325	114,057	235.19	79.56	-3.30	-14.28
Jammu and Kashmir	76	144,106	74	184,108	1,146	155,958	-2.63	1448.65	27.76	-15.29
Jharkhand	1,931	553,957	1,516	478,977	3,742	464,348	-21.49	146.83	-13.54	-3.05
Karnataka	6,452	1,556,152	9,730	1,176,755	33,307	1,119,418	50.81	242.31	-24.38	-4.87
Kerala	470	912,371	1,325	639,021	8,695	753,779	181.91	556.23	-29.96	17.96
Ladakh	0	1,974	0	2,381	6	3,693	NA	NA	20.62	55.10
Maharashtra	7,322	2,291,490	7,142	1,745,970	29,860	1,843,567	-2.46	318.09	-23.81	5.59
Manipur	251	35,845	104	15,336	114	35,468	-58.57	9.62	-57.22	131.27
Meghalaya	13	33,065	3	23,360	5	25,912	-76.92	66.67	-29.35	10.92
Mizoram	1	31,151	1	23,538	0	25,391	0.00	-100.00	-24.44	7.87
Nagaland	29	29,109	11	16,173	2	21,858	-62.07	-81.82	-44.44	35.15
Odisha	1,159	816,367	904	594,614	5,626	527,324	-22.00	522.35	-27.16	-11.32
Puducherry	80	58,232	88	42,116	405	44,772	10.00	360.23	-27.68	6.31
Punjab	961	755,935	833	512,737	4,644	508,911	-13.32	457.50	-32.17	-0.75
Rajasthan	6,626	1,462,792	5,597	1,095,601	23,452	1,030,743	-15.53	319.01	-25.10	-5.92
Sikkim	0	10,425	0	7,266	0	10,084	NA	NA	-30.30	38.78
Tamil Nadu	3,443	1,964,785	5,697	1,485,350	30,037	1,481,689	65.47	427.24	-24.40	-0.25
Tripura	1,459	54,527	3,421	46,467	2,433	41,662	134.48	-28.88	-14.78	-10.34
UT of DNH and DD	19	18,111	24	13,140	29	16,276	26.32	20.83	-27.45	23.87
Uttar Pradesh	55,795	3,304,105	31,260	2,588,357	66,702	2,698,836	-43.97	113.38	-21.66	4.27
Uttarakhand	5,819	239,599	2,398	182,432	5,324	189,294	-58.79	122.02	-23.86	3.76
West Bengal	13,533	1,159,238	10,080	1,043,859	6,409	946,635	-25.52	-36.42	-9.95	-9.31
Madhya Pradesh	2,504	1,357,729	3,022	1,224,806	9,023	1,062,473	20.69	198.58	-9.79	-13.25
Andhra Pradesh	0	1,102,745	0	982,058	0	874,802	NA	NA	-10.94	-10.92
Lakshadweep	0	1,197	6	750	0	146	NA	-100.00	-37.34	-80.53
Telangana	1,037	177,298	847	143,155	4,456	116,363	-18.32	426.09	-19.26	-18.72
Grand Total	164,852	23,841,313	123,528	18,493,119	324,840	18,312,760	-25.07	162.97	-22.43	-0.98
